[RAJYA SABHA]

Free Trade Zones of the Board of Trade. As the selection of areas for such zones would require detailed investigations which the Committee was not in a position to undertake, the Committee could not go into this proposal. The Committee has since submitted its report to the Board of Trade and all representations received by Government for the setting up of free trade zones will be considered in the light of the recommendations of the Board.

EXPORT PROMOTION OF TEA, COFFEE AND CARDAMOMS

*167. SHRI RAJENDRA PRATAP SINHA: Will the Minister of Com-MERCE AND INDUSTRY be pleased to state:

(a) whether any trade promotion $delegation_s$ have gone abroad in the last two years for export promotion of tea, coffee and cardamoms; and

(b) if not, whether there is any proposal to send a delegation in the near future?

THE MINISTER OF INTER-NATIONAL TRADE IN THE MINIS-TRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes. Sir.

(b) Does not arise.

TELEVISION TRANSMITTING STATION IN BOMBAY

*169. $\begin{cases} SHRI BIREN ROY: \\ SHRI A. D. MANI: \end{cases}$

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the range (reception area), capacity and type of Television transmitter proposed to be set up at Bombay;

(b) the estimated initial cost of establishing the Television station with the foreign exchange component and the running cost per year of the said station; (c) what arrangements have been made to manufacture the Television receivers in India in the public sector;

(d) the proposed licence fees for Television viewers; and

(e) whether any other centres are being considered for setting up of Television units and if so, where?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) These details are being worked out.

(b) The estimated cost of establishing the T.V. Station at Bombay is Rs. 40 lakhs with a foreign exchange component of Rs. 28.17 lakhs. The running cost per year is estimated at Rs. 15 lakhs based on a schedule of 7 hours of telecasts per week.

(c) Proposals for the manufacture of Television Sets have not been processed as the future development in regard to Television in India is yet to be finalized and manufacture of the TV sets has no priority in the present difficult foreign exchange situation.

(d) The proposed licence fees for Television Receiver are:—

- (i) Domestic receiver Rs. 30 per annum.
- (ii) Commercial receiver Rs. 120 per annum.
- (iii) Demonstration receiver Rs.30 per annum.
- (iv) School receiver Rs. 10 per annum.
- (e) No, Sir.

FILM CONSULTATIVE COMMITTEE

*170. SHRI M. N. GOVINDAN NAIR: Will the Minister of Information AND BROADCASTING be pleased to state:

(a) whether Government have set up a Film Consultative Committee; and (b) if so, what are the functions and composition of the Committee?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) and (b) The matter is under consideration.

ALL INDIA RADIO ARTISTES AT BHOPAL AND INDORE STATIONS

•171. SHRI R S. KHANDEKAR: Will the Minister of Information and BROADCASTING be pleased to state:

(a) how many artistes are engaged at Bhopal and Indore Stations of the All India Radio;

(b) how many of them are temporary; and

(c) how many artistes from Gwalior are invited for performance every month?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) There are 33, what are termed, staff artistes at Indore and 32 at Bhopal. The artistes out of them are only 2 singers, 2 actors, 8 drama participants and 26 music accompanists. The rest are Producers, Announcers, etc.

(b) The_y are all engaged on contract basis for specified periods.

(c) 12 per month on an average.

COMPULSORY HEALTH INSURANCE SCHEME

*172. SHRI R. S. KHANDEKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what was the total number of employees covered under the Compulsory Health Insurance Scheme in the State of Madhya Pradesh during 1960-61;

(b) whether there is any proposal to extend the scheme further; and

(c) if so, what is that scheme?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI JAISUKHLAL HATHI): (a) 3,500 were covered during the year 1960-61;

(b) Yes.

(c) About 86,000 employees and their families have been so far covered by the Scheme in Madhya Pradesh. During the Third Plan period, it is proposed to extend the Scheme to all areas in the State where the number of insurable employees is 500 and above, and also to provide medical care to their families.

JUTE AND MATCH-BOX PRODUCTION IN M.P.

*173. SHRI R. S. KHANDEKAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what are the production figures for jute and match-box industries for 1957 and 1961 in the State of Madhya Pradesh?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) The production figures for jute in the State of Madhya Pradesh are as under:—

1957	•	•	. 3748 tons
1961			. 3070 tons

Production figures for the matchbox industry are being collected and will be laid on the Table of the Sabha.

KASHMIR ISSUE RAISED BY THE PARISTAN PRESIDENT IN UNO

*174. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether the President of Pakistan, Mr. Ayub Khan, in his address to the United Nations General Assembly, raised the issue of Kashmir on September 29; and

(b) what was the reply given by the Indian delegation to what the President said there?